

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
CP No. (IB)- 24/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

Mr. Purushottam Lal M/s Soni Partner of Soni Traders
.... Financial Creditor

Versus

M/s Meenesh Contractor & Developers Pvt. Ltd. ...Corporate Debtor


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

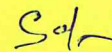
For the Financial Creditor : Danish Akhtar, Adv.
For the Corporate Debtor : Kartikeya Sharma, Adv.

ORDER

Heard Mr. Danish Akhtar, Adv. appearing on behalf of the Petitioner. Mr. Kartikeya Sharma, Adv. appearing on behalf of the Respondent. Pleadings are complete in this matter. Learned counsels for the parties are directed to remain prepared for arguments on the next date of hearing. List the matter on 15.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 15, 2024